

GOVERNMENT OF INDIA  
MINISTRY OF SHIPPING

**LOK SABHA**  
**UNSTARRED QUESTION NO. 875**  
**TO BE ANSWERED ON 3<sup>RD</sup> DECEMBER, 2015**

**CABOTAGE OR SPECIAL VESSELS**

875.SHRI NAGENDRA KUMAR PRADHAN:

Will the Minister of SHIPPING be pleased to state:

**पोत परिवहन मंत्री**

- (a) whether the Government propose to relax cabotage laws for special vessels;
- (b) if so, the details thereof;
- (c) whether such relaxation is likely to decongest roads/railways as well as reduce fuel intensity and carbon emissions;
- (d) if so, the details thereof; and
- (e) the details of cargo likely to be moved annually on such special vessels?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF SHIPPING  
(SHRI PON. RADHAKRISHNAN)

- (a)&(b): The Government has relaxed cabotage restriction for special vessels such as RO-RO, Hybrid RO-RO, RO Pure Car Carriers, Pure Car and Truck Carriers, LNG Vessels and Over Dimensional, Cargo or Project cargo Carriers on 02<sup>nd</sup> September, 2015 for a period of five years.
- (c)&(d): Yes, Madam, such relaxation is likely to decongest roads/railways as well as reduce fuel intensity and carbon emissions.
- (e) The details of cargo likely to be moved annually on such vessels are automobiles, project cargo and other products such as tiles, agri products, industrial products, clinker, cement, general parcel cargo, polypropylene, chemicals etc.

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